

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
CAA-33/ND/2020

IN THE MATTER OF:

M/s. Electronic Tender Pvt. With
M/s. Electronic Tender. Com (India) Pvt. Ltd.

...APPLICANT

Section

Under Section 230-232

Order delivered on 22.12.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Mohit Singhal, CS.

For the RD/OL


:

For the I.T. Department

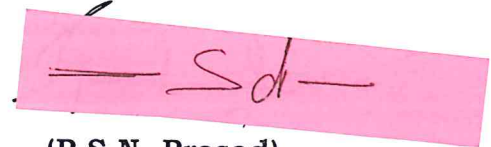
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ORDER

Affidavit regarding service is taken on record. Order in this matter is reserved.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)